

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 2665 of 2000

New Delhi, this the 20th day of December, 2000

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

1. S.P. Goswami  
P.G.T. (Chemistry)  
Kendriya Vidyalaya  
PKT. B, H. No. 46,  
LIG Flats, G.T.B. Enclave, Delhi-92
2. Sukhbir Singh  
P.E.T.,  
Kendriya Vidyalaya  
Vill. & P.O. Nangal Dewat  
New Delhi-37
3. D.K. Chauhan  
P.E.T.  
Kendriya Vidyalaya  
1268/5, Patel Nagar,  
Gurgaon

-APPLICANTS

(By Advocate: Shri Anil Srivastava)

Versus

The Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area  
Shaheed Jeet Singh Marg, New Delhi

-RESPONDENT

O R D E R (ORAL)

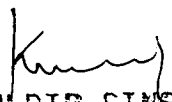
By Hon'ble Mr. Kuldip Singh, Member (Judl)

Applicants have filed this O.A. seeking quashing of the impugned order dated 24.11.2000 whereby they have been transferred to Kendriya Vidyalayas situated at various places. They have filed representations against the orders of their transfer which are stated to have not yet been decided.

2. This OA stands disposed of with a direction to respondents that they shall pass a detailed, speaking and

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reasoned order on the representations filed by applicants within a period of one month from the date of receipt of a copy of this order and intimate their decision to the applicants. No costs.

  
( KULDIP SINGH )  
MEMBER ( JUDL )

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